

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

THE FOLLOWING LAND ACQUISITION APPEALS OF VILLAGE BIJWASAN
SHALL BE LISED ON 25.04.2025

CAUSELIST FOR 25-04-2025				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
VILLAGE BIJWASAN- AWARD NO. 2/2012, NOTIFICATION U/S 4 DT. 04.02.2010				
1	LA.APP.-206/2017	ASHOK KUMAR RANA V/s UNION OF INDIA & ANR	L S RANA & DEVINDER SINGH, PARVEEN KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
2	LA.APP.-207/2017	SRI KRISHAN (DECEASED) THR LRS & ORS V/s UNION OF INDIA & ANR	L S RANA, DEVINDER SINGH, PARVEEN KUMAR AGGARWAL, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
3	LA.APP.-208/2017	ASHOK KUMAR RANA V/s UNION OF INDIA & ANR	L S RANA & DEVINDER SINGH, PARVEEN KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
4	LA.APP.-209/2017	DEVINDER SINGH (DECEASED) THR LEGAL REPRESENTATIVES & ANR V/s UNION OF INDIA & ANR	L S RANA & DEVINDER SINGH, PARVEEN KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
5	LA.APP.-210/2017 CM APPL. 43586/2019	RAMESHWAR DAYAL V/s UNION OF INDIA & ANR	L S RANA, DEVINDER SINGH, PARVEEN KUMAR AGGARWAL, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: L S RANA, DEVINDER SINGH()(9811541405)(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
6	LA.APP.-247/2017 CM APPL. 28283/2017	KARAN SINGH V/s UNION OF INDIA & ANR	RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
7	LA.APP.-248/2017	RAMPHAL V/s UNION OF INDIA & ANR	RAHUL SHARMA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
8	LA.APP.-292/2017	KAMLESH V/s UNION OF INDIA & ANR	N S DALAL & DEVESH PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES:		
9	LA.APP.-295/2017	BHAGWAN SINGH V/s UNION OF INDIA & ANR	RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
10	LA.APP.-317/2017 CM APPL. 39906/2017	KAMLESH V/s UNION OF INDIA & ANR	VIJENDER VATS	
		OTHER DETAILS OF ADVOCATES:		
11	LA.APP.-318/2017 CM APPL. 39956/2017	PREMLATA V/s UNION OF INDIA & ANR	VIJENDER VATS	
		OTHER DETAILS OF ADVOCATES:		
12	LA.APP.-366/2017	UNION OF INDIA V/s SAT PRAKASH & ORS	SIDDAHARTH PANDA, AMAN MEHROTRA, S K ROUT	

		OTHER DETAILS OF ADVOCATES:		
13	LA.APP.-14/2018 CM APPL. 15833/2019	UNION OF INDIA V/s PREM LATA & ANR	SIDHHARTH PANDA, ASHOK ANAND, VIJENDER VATS	
		OTHER DETAILS OF ADVOCATES: SIDHHARTH PANDA()(9891488088)(PETITIONER) ASHOK ANAND()(9711174700)(PETITIONER)		
14	LA.APP.-28/2018 CM APPL. 34279/2018 (CROSS OBJ.) WITH LA.APP. 29/2018	UNION OF INDIA V/s ANAND PARKASH & ANR	AKHIL MITTAL, S K SANGWAN	
		OTHER DETAILS OF ADVOCATES: AKHIL MITTAL()(9891180590)(PETITIONER) S K SANGWAN()(9810699132)(PETITIONER)		
15	LA.APP.-29/2018	UNION OF INDIA V/s SANTOSH DEVI & ANR	AKHIL MITTAL, L S RANA	
		OTHER DETAILS OF ADVOCATES: AKHIL MITTAL()(9891180590)(PETITIONER)		
16	LA.APP.-30/2018 CM APPL. 6100/2019	UNION OF INDIA V/s ASHOK KUMAR RANA & ANR	SIDDHARTH PANDA, L S RANA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER) L S RANA()(9811541405)(PETITIONER)		
17	LA.APP.-48/2018	OM PRAKASH & ORS V/s UNION OF INDIA & ANR	DHAMIJA, RAKESH KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: DHAMIJA()(9971052474)(PETITIONER) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)		
18	LA.APP.-60/2018	UNION OF INDIA V/s MANGE RAM & ORS	SACHIN NAWANI, DHAMIJA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER)		
19	LA.APP.-62/2018	UNION OF INDIA V/s HOSHIAR SINGH & ORS	SACHIN NAWANI, SURENDER KUMAR SHARMA, S K ROUL	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER)		
20	LA.APP.-63/2018 CM APPL. 45673/2018 (CROSS OBJ.) CM APPL. 45674/2018 CM APPL. 25364/2019 CM APPL. 25365/2019	UNION OF INDIA V/s RAMESH RANA & ANR	SACHIN NAWANI, S K SANGWAN	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) S K SANGWAN()(9810699132)(RESPONDENT) S K SANGWAN()(9810699132)(PETITIONER)		
21	LA.APP.-66/2018	UNION OF INDIA V/s KAMLESH & ANR	MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY PANDEY()(9811831835)(PETITIONER)		
22	LA.APP.-74/2018	UNION OF INDIA V/s JAGDISH SINGH & ORS	SACHIN NAWANI, S K ROUT, DINESH DAHIYA	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) DINESH DAHIYA(ADV.DINESHDAHIYA@GMAIL.COM)(9136212175)(RESPONDENT)		
23	LA.APP.-109/2018	UNION OF INDIA V/s GHASI RAM & ORS	SACHIN NAWANI, SUNIL KUMAR, S K SANGWAN, RAKESH KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) S.K. SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) SIDDHU(SIDDHUPANDA@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)		
24	LA.APP.-111/2018 CM APPL. 20489/2018 CM APPL. 20490/2018 CM APPL. 31206/2018 (CROSS	UNION OF INIDA V/s SOMVIR RANA & ANR	SACHIN NAWANI, S K SANGWAN, RAKESH KUMAR MITTAL	

	OBJ.)			
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) S K SANGWAN()(9810699132)(PETITIONER) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)		
25	LA.APP.-137/2018	UNION OF INDIA V/s SATISH KUMAR & ANR	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER)		
26	LA.APP.-154/2018	UNION OF INDIA V/s SHER SINGH RANA & ORS	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER)		
27	LA.APP.-224/2018 CM APPL. 49892/2018 CM APPL. 49893/2018 CM APPL. 49894/2018	UNION OF INDIA V/s KRISHNAN (DECEASED) THROUGH HIS LEGAL HEIRS AND ORS	RUCHIKA RATHI, L S RANA	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI()(9711154508)(PETITIONER)		
28	LA.APP.-75/2019 CM APPL. 21395/2019 CM APPL. 21397/2019	UNION OF INDIA V/s BHAGWAN SINGH & ANR	SACHIN NAWANI, RAHUL SHARMA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
29	LA.APP.-125/2019	RAJ KUMAR RANA & ANR V/s UNION OF INDIA & ANR	DHAMIJA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES()(9971052474)(PETITIONER)		
30	LA.APP.-25/2021 CM APPL. 13861/2021 CM APPL. 13862/2021	UNION OF INDIA V/s LAXMI DEVI AND ORS	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
31	LA.APP.-116/2021 CM APPL. 44727/2021	BALO DEVI DECEASED THROUGH LRS V/s UNION OF INDIA AND ORS	SANTOSH KUMAR ROUTA, MANISH ROHILLA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(SUKHDA.17@GMAIL.COM)(9971052474)(PETITIONER) UNION OF INDIA(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) MANISH ROHILLA(SAIANDCOLAWFIRM@GMAIL.COM)(9541266150)(PETITIONER) MANISH ROHILLA(SAIANDCOLAWFIRM@GMAIL.COM)(9541266150)(PETITIONER) MANISH ROHILLA(SAIANDCOLAWFIRM@GMAIL.COM)(9541266150)(PETITIONER)		
32	LA.APP.-2/2022	DHANPATI V/s UNION OF INDIA & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S K SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
33	LA.APP.-38/2022	SURESH KUMAR & ANR. V/s UNION OF INDIA & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S K SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT)		
34	LA.APP.-48/2022	OM PRAKASH V/s UNION OF INDIA & ORS.	SUNIL KUMAR, ROHIT LOHAV	
		OTHER DETAILS OF ADVOCATES: S K SANGWAN(ADVOCATESUNILSAGWAN@GMAIL.COM)(9810699132)(PETITIONER) CLOSDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) ROHIT LOHAV(ROHITLOHAV96@GMAIL.COM)(8191863360)(RESPONDENT)		
35	LA.APP.-55/2022	SH. RAMPHAL V/s UNION OF INDIA & ANR.	BRAHM DUTT SHARMA	

		OTHER DETAILS OF ADVOCATES: B D SHARMA & ASSOCIATES(ADV.BDSHARMAA@GMAIL.COM)(9811105381)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SOLICITOR(SOLICITOR6@GMAIL.COM)()(RESPONDENT)		
36	LA.APP.-60/2022	MATU RAM AND ORS V/s UNION OF INDIA AND ANR	SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(PETITIONER) UNION OF INDIA(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(46665000)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
37	LA.APP.-61/2022	SMT SUNITA AND ORS V/s UNION OF INDIA AND ANR	SUKHDA DHAMIJA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(SUKHDA.17@GMAIL.COM)(9971052474)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) RAVIKANT UPADHYAY(RKANT251@GMAIL.COM)(251)(RESPONDENT)		
38	LA.APP.-62/2022	HARBIR SINGH V/s UNION OF INDIA & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S K SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) UNION OF INDIA(SWADM@NIC.IN)(250069485)(RESPONDENT)		
39	LA.APP.-73/2022 WITH LA.APP. 74/2022 LA.APP. 75/2022	SH KARAN SINGH RANA V/s UNION OF INDIA AND ANR	OS SHEORAN, SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
40	LA.APP.-74/2022	SH RANBIR SINGH RANA V/s UNION OF INDIA AND ANR	OMBIR SINGH SORAN, SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: RAMBIR SINGH RANA()(9210347573)(PETITIONER) O S SHEORAN(OS.SORAN@GMAIL.COM)(9810565888)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
41	LA.APP.-75/2022	SMT SANTRA DEVI V/s UNION OF INDIA AND ANR	OMBIR SINGH SORAN, SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: O S SHEORAN(OS.SORAN@GMAIL.COM)(9810565888)(PETITIONER) SANTARA DEVI()(9868896009)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
42	LA.APP.-86/2022	ASHWANI KUMAR V/s UNION OF INDIA & ANR.	SUNIL KUMAR, SUNIL GOYAL	
		OTHER DETAILS OF ADVOCATES: SK SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) UNION OF INDIA(SWADM@NIC.IN)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) SUNIL GOYAL(GOYALANDCO86@GMAIL.COM)(9811056767)(PETITIONER)		
43	LA.APP.-146/2022 CM APPL. 27362/2022 CM APPL. 27363/2022 CM APPL. 27364/2022	UNION OF INDIATHROUGH LAND ACQUISITION COLLECTOR/ADM(SW) V/s SH. KARAN SINGH & ANR.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
44	LA.APP.-162/2022 CM APPL. 29160/2022	UNION OF INDIA THROUGH LAND ACQUISITION	SANJAY KUMAR PATHAK	

	CM APPL. 29161/2022 CM APPL. 29162/2022 CM APPL. 29163/2022	COLLECTOR/ADM (SW) V/s JAGBIR SINGH (D) THR. LRS. SMT. SUMITRA & ORS.		
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910700311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
45	LA.APP.-166/2022 WITH LA.APP. 48/2018 LA.APP. 168/2022 LA.APP. 169/2022 LA.APP. 170/2022 LA.APP. 171/2022	CHET SINGH RANA V/s UNION OF INDIA AND ANR	SUKHDA DHAMIJA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES11@GMAIL.COM)(9971052474)(PETITIONER) YESSHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) MDC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
46	LA.APP.-169/2022 CM APPL. 29648/2022 WITH LA.APP. 48/2018	SMT SHARDA RANA@SHARDA DEVI V/s UNION OF INDIA AND ANR	SUKHDA DHAMIJA	
		OTHER DETAILS OF ADVOCATES: RAVIKANT(RKANT251@GMAIL.COM)()(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
47	LA.APP.-171/2022 WITH LA.APP. 48/2018	BALWAN SINGH V/s UNION OF INDIA AND ANR	SUKHDA DHAMIJA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES11@GMAIL.COM)(9971052474)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(46665000)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT)		
48	LA.APP.-191/2022	JAGE RAM RANA (SINCE DECEASED) THROUGH LRS V/s UNION OF INDIA & ORS.	JAGAN NATH KAUSHIK, AZAD BANSALA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: J.N. KAUSHIK(JNKAUSHIKADV@GMAIL.COM)(9953862490)(PETITIONER) DHC(DHCFILING@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) CLO(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MANIRANA(MANIRAN1973@GMAIL.COM)()(RESPONDENT) DYN(DYANSCZ@MCD.ORG.IN)()(RESPONDENT) SWADM(SWADM@NIC.IN)()(RESPONDENT) AZAD BANSALA(AZADBANSALACLCDU@GMAIL.COM)(9997799519)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
49	LA.APP.-309/2022	UNION OF INDIA V/s SH. JAGDISH (DECEASED) THR. LRS SMT. GANGA DEVI & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ADVOCATE(ADVOCATESUNILSANGWAN@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
50	LA.APP.-311/2022	UNION OF INDIA V/s RAM KARAN & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NITESH LOCHAV(LOCHAVNITESH003@GMAIL.COM)(9899659649)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
51	LA.APP.-313/2022 WITH LA.APP. 314/2022	UNION OF INDIA V/s SH. LAKHI RAM @ LAKHI (DECD) THR. LRS.SH. RANBIR & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(9873407100)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		

		SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)	
52	LA.APP.-314/2022	UNION OF INDIA V/s SH. ASHWANI KUMAR & ANR.	SANJAY KUMAR PATHAK, TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)	
53	LA.APP.-316/2022 CM APPL. 46307/2022	UNION OF INDIA V/s DILAWAR SINGH & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)	
54	LA.APP.-318/2022 CM APPL. 46349/2022	UNION OF INDIA V/s NIRMALA & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RK SHARMA(RK.SHARMA.ADV1@GMAIL.COM)(9811541405)(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT)	
55	LA.APP.-320/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s RAJ KUMAR & ANR.	SANJAY KUMAR PATHAK, TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) LOCHAN(LOCHAVNITESH003@GMAIL.COM)()(RESPONDENT) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)	
56	LA.APP.-321/2022 CM APPL. 36185/2024 WITH LA.APP. 299/2022	UNION OF INDIA V/s SMT DHANPATI & ANR.	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA, TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER)	
57	LA.APP.-323/2022	UNION OF INDIA V/s ZILE SINGH & ANR.	SANJAY KUMAR PATHAK, TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) LOCHAV(LOCHAVNITESH003@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)	
58	LA.APP.-324/2022	UNION OF INDIA V/s GHASI RAM & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATAHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUK (SUKHDA.17@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)	
59	LA.APP.-328/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s SMT SHARDA RANA & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER)	
60	LA.APP.-331/2022	UNION OF INDIA	SANJAY KUMAR PATHAK, RAKESH

		V/s HARDWARI LAL RANA DECD THR LRS VAIBHAV RANA & ORS.	KUMAR SHARMA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) J N KAUSHIK(JNKAUSHIKADV@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR SHARMA(RK.SHARMA.ADV1@GMAIL.COM)(9810379033)(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
61	LA.APP.-332/2022	UNION OF INDIA V/s PRATAP SINGH RANA & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: NITESH LOHAV (LOHAVNITESH003@GMAIL.COM)(9899659649)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NITESH LOHAV(LOHAVNITESH003@GMAIL.COM)()(RESPONDENT) NITESH LOHAV(LOHAVNITESH003@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
62	LA.APP.-333/2022	UNION OF INDIA V/s AZAD SINGH & ANR.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANTOSH K ROUTS(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)(9873407100)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
63	LA.APP.-334/2022	UNION OF INDIA V/s SH. KHAZAN SINGH (DECEASED) THROUGH LRS. SH. SURESH KUMAR & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)(9873407100)(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
64	LA.APP.-335/2022 CM APPL. 36187/2024	UNION OF INDIA V/s BRAHAM PRAKASH RANA & ORS.	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(9873407100)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
65	LA.APP.-336/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s RAMPHAL & ANR.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) B D SHARMA(BDSHARMAA@GMAIL.COM)(9811105381)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
66	LA.APP.-339/2022 CM APPL. 31446/2024 WITH LA.APP. 299/2022	UNION OF INDIA V/s DHARAMBIR & ORS.	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) CLO MCD HQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) SANJAY(SANJAYKUMARPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT) SANTOSH(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) MAIRAJ(MAIRAJUDDIN.INDIA@GMAIL.COM)()(RESPONDENT) RAJIV (RAJIVSONIDOLLY@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT)		

		SUNIL(ADVOCATESUNILSANGWAN@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
67	LA.APP.-340/2022 CM APPL. 31443/2024 WITH LA.APP. 299/2022	UNION OF INDIA V/s MATU RAM & ORS.	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) R K SHARMA (RK.SHARMA.ADV1@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) RAJIV(RAJIVSONIDOLLY@GMAIL.COM)()(RESPONDENT) PATHAK SANJAY KUMAR(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) SUNIL(ADVOCATESUNILSANGWAN@GMAIL.COM)()(RESPONDENT) SANJAY(SANJAYKUMARPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) MAIRAJ(MAIRAJUDDIN.INDIA@GMAIL.COM)()(RESPONDENT) SANTOSH(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
68	LA.APP.-341/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s JAGE RAM RANA (DECD.) THR LRS SHRI ANIL RANA & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) JN KAUSHIK(JNKAUSHIKADV@GMAIL.COM)(9953862490)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
69	LA.APP.-342/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s SUNITA & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) R K SHARMA (RK.SHARMA.ADV1@GMAIL.COM)(9811541405)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
70	LA.APP.-346/2022	UNION OF INDIA V/s SH. OM PARKASH (DECD) THR. LRS SH. RAMBIR & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
71	LA.APP.-347/2022 WITH LA.APP. 299/2022 LA.APP. 5/2023	UNION OF INDIA V/s OM PRAKASH & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
72	LA.APP.-5/2023 CM APPL. 37050/2024	UNION OF INDIA V/s SH. KHAZAN SINGH (DECEASED) THROUGH LRS. SH. DARYAV SINGH & ANR	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA, SUKHDA DHAMIJA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
73	LA.APP.-349/2022 WITH LA.APP. 299/2022	UNION OF INDIA V/s SH. SURESH KUMAR & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
74	LA.APP.-360/2022 CM APPL. 31447/2024	UNION OF INDIA V/s SMT LAXMI DEVI & ORS.	SANJAY KUMAR PATHAK, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR		

		PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TUSHAR SANU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) RAJIV(RAJIVSONIDOLLY@GMAIL.COM)()(RESPONDENT) SANJAY(SANJAYKUMARPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT) RAJIV (RAJIVSONIDOLLY@GMAIL.COM)()(RESPONDENT) SUNIL(ADVOCATESUNILSANGWAN@GMAIL.COM)()(RESPONDENT) SANTOSH(ROUTSANTOSHK@GMAIL.COM)()(RESPONDENT) PATHAK SANJAY KUMAR(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) MIRAJ(MAIRAJUDDIN.INDIA@GMAIL.COM)()(RESPONDENT)	
75	LA.APP.-362/2022	UNION OF INDIA V/s VIRENDER SINGH & ORS.	SANJAY KUMAR PATHAK, SUKHDA DHAMIJA, TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SKP(SKPATHAKSC@GMAIL.COM.)(9910770311)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)()(RESPONDENT) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUKHDA DHAMIJA (SUKHDA.17@GMAIL.COM)(7827880795)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)	
76	LA.APP.-363/2022	UNION OF INDIA V/s JOGINDER RANA & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) NITESH LOHAV(LOHAVNITESH003@GMAIL.COM)(9899659649)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)	
77	LA.APP.-14/2023 WITH LA.APP. 3/2018	DILAWAR SINGH AND ANR V/s UNION OF INDIA AND ANR	SUNIL KUMAR
		OTHER DETAILS OF ADVOCATES: S K SAGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) S.K. SAGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) DHC FILLING(DHCFILING@GMAIL.COM)()(RESPONDENT) CLOS(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) CLO SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) LAC EW(LAC.SW@REDIFFMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) LAC(LAC.SW@REDIFFMAIL.COM)()(RESPONDENT) DHC(DHCFILING@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA(SWADM@NIC.IN)()(RESPONDENT)	
78	LA.APP.-18/2023 CM APPL. 6619/2023 WITH LA.APP. 3/2018	OM PARKASH RANA & ORS. V/s UNION OF INDIA & ANR.	SUNIL KUMAR
		OTHER DETAILS OF ADVOCATES: S.K. SANGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) DELHI(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) SHAAN(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(SWADM@NIC.IN)(25069485)(RESPONDENT)	
79	LA.APP.-19/2023 CM APPL. 6627/2023 WITH LA.APP. 3/2018	LAXMI DEVI & ORS. V/s UNION OF INDIA & ANR.	SUNIL KUMAR
		OTHER DETAILS OF ADVOCATES: S.K. (ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) R(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) DELHI(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) UNION OF INDIA(SWADM@NIC.IN)()(RESPONDENT)	
80	LA.APP.-20/2023 CM APPL. 6676/2023 WITH LA.APP. 3/2018	JOGINDER SINGH RANA & ANR. V/s UNION OF INDIA & ANR.	SUNIL KUMAR
		OTHER DETAILS OF ADVOCATES: S.K. SAGWAN(ADVOCATESUNILSANGWAN@GMAIL.COM)(9810699132)(PETITIONER) DELHI(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) UNION OF INDIA(SWADM@NIC.IN)()(RESPONDENT)	
81	LA.APP.-31/2023 WITH LA.APP. 3/2018	BHAWAN SINGH RANA & ANR. V/s UNION OF INDIA & ORS.	SUNIL KUMAR
		OTHER DETAILS OF ADVOCATES: SHAAN RAWAL(SHAANRAWAL28@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)	
82	LA.APP.-599/2023 CM APPL. 58630/2024	SHRI HARDWARI LAL RANA (DECEASED) THROUGH	RAKESH KUMAR SHARMA, TAJINDER VIRDI

		LEGAL REPRESENTATIVES & ORS. V/s UNION OF INDIA & ANR.		
		OTHER DETAILS OF ADVOCATES: R K SHARMA (RK.SHARMA.ADV1@GMAIL.COM)(9810379033)(PETITIONER) SANJAY PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER)		
83	LA.APP.-260/2024 CM APPL. 47017/2024 CM APPL. 8466/2025 WITH LA.APP. 261/2024 LA.APP. 260/2024	MUNICIPAL CORPORATION OF DELHI V/s SH BRAHM PRAKASH RANA & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) DC(DCSW@NIC.IN)(0)(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
84	LA.APP.-261/2024 CM APPL. 47038/2024 CM APPL. 8464/2025	MUNICIPAL CORPORATION OF DELHI V/s AZAD SINGH & ANR.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
85	LA.APP.-262/2024 CM APPL. 47088/2024 CM APPL. 47089/2024 CM APPL. 8468/2025	MUNICIPAL CORPORATION OF DELHI V/s SHARDA RANA & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) TAJINDER VIDI(TAJVIRDI@GMAIL.COM)(0)(PETITIONER)		
86	LA.APP.-263/2024 CM APPL. 47425/2024 CM APPL. 47426/2024 CM APPL. 8469/2025	MUNICIPAL CORPORATION OF DELHI V/s SH DHARAMBIR & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
87	LA.APP.-274/2024 CM APPL. 48053/2024 CM APPL. 48054/2024 CM APPL. 8467/2025	MUNICIPAL CORPORATION OF DELHI V/s SMT DHANPATI & ANR.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) DHAMIJA & ASSCOIATES(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
88	LA.APP.-8/2025 CM APPL. 3197/2025	MUNICIPAL CORPORATION OF DELHI V/s SH PRATAP SINGH RANA & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI (TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SUKHDA (SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
89	LA.APP.-9/2025 CM APPL. 3265/2025	MUNICIPAL CORPORATION OF DELHI V/s SH HARDWARI LAL RANA(DECEASED) THROUGH LRS & ORS.	TAJINDER VIRDI, RAKESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		

		TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT) RAKESH KUMAR SHARMA(RK.SHARMA.ADV1@GMAIL.COM)(9810379033)(PETITIONER)		
90	LA.APP.-58/2025 CM APPL. 19096/2025 CM APPL. 19099/2025 CM APPL. 19202/2025	MUNICIPAL CORPORATION OFDELHI V/s SH. BHAGWAN SINGH (DECEASED) THROUGH LRS & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SANJAY PATHAK(PATHAKSANJAKUMAR@GMAIL.COM)(0)(RESPONDENT) CPWD(CPWD_DGW@NIC.IN)(0)(RESPONDENT)		
91	LA.APP.-59/2025 CM APPL. 19104/2025 CM APPL. 19105/2025 CM APPL. 19108/2025	MUNICIPAL CORPORATION OFDELHI V/s SH. JEET SINGH @ AJEET SINGH (DECEASED) THROUGH LRS & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SANJAY PATHAK(PATHAKSANJAKUMAR@GMAIL.COM)(0)(RESPONDENT) CPWD(CPWD_DGW@NIC.IN)(0)(RESPONDENT)		

HIGH COURT OF DELHI
25.03.2025.

REGISTRAR(LISTING)

////////////////////////////////